

SPECIAL BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/213(KB)2022
IA(I.B.C)/736(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROYAL INFRA SOFT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Sandip Kejriwal, IRP : For RP

ORDER

1. Ld. Authorized Representative for the RP present.
2. **IA(I.B.C)/736(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 10-17.
This IA is accompanied by an affidavit at page 80-83.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**